

BEFORE THE NATIONAL GREEN TRIBUNAL  
South Zone Bench At Chennai, T.N.

O.A. No. 102 OF 2022 (SZ)

Between :

1. Human Rights & Consumer Protection Cell Trust
2. Tallari Ashok Kumar S/o. Tallari Yadaiah,

..... Applicants

AND

1. The State of Telangana & 14 Ors.

.....Respondents.

**Memo Filed By The Applicant No. 2**

It is most humbly submitted that,

1. On 09-10-2022, the 2<sup>nd</sup> Applicant & his brother had taken photographs of illegal constructions of Pillar adjacent to fake Plot No. 6220 with fake House Number 5-95/6220, BHEL Metro Colony, which is completely in the Buffer Zone adjacent to Bund of 1200/36 – Patla Cheruvu, and sent the Photographs to the 1<sup>st</sup> Applicant. The 1<sup>st</sup> Applicant immediately raised a complaint with the Irrigation, Revenue & Panchayat Raj Officials who are party to this matter through WhatsApp requesting them to immediately take action on the illegal constructions.

2. On 10-10-2022, the Patancheru area Irrigation Officials along with Ameenpur Village Revenue Officer, 12<sup>th</sup> Respondent – Patelguda Village Secretary & others went to the site of illegal construction and at that time, the 2<sup>nd</sup> Applicant & his brother started taking Photographs & Video with

his Mobile Phone. The Officials namely (i) MBP Prasad – AEE, Irrigation; (ii) Gadikhana Umameshwarlu – Panchayat Secretary, Patelguda; (iii) Annamgari Mallesh – Revenue Inspector, Ameenpur Mandal; immediately stopped the 2<sup>nd</sup> Applicant and his brother and snatched away the phone, man-handled them using abusive language. The local MPP – Earla Devanand immediately pounced upon the 2<sup>nd</sup> Applicant and started beating him. Then, the Patancheru Irrigation Official – Mr. MBP Prasad – Asst. Executive Engineer, Irrigation Section, Ameenpur filed a complaint against the 2<sup>nd</sup> Applicant which was registered as FIR No. 462/2022, Dt. 10-10-2022 U/Sec. 353, 504 IPC.

3. It is submitted that, the 2<sup>nd</sup> Applicant was taking only Photographs and Videos standing on the Bund of the Lake. Mr. MBP Prasad in his Police Complaint had very clearly stated that,

*“Facts of the case are that on 10-10-2022 at 19.00 hours the LW-1/complainant Sri MBP Prasad, Asst. Executive Engineer in which he stated that on the instruction of Deputy Executive Engineer, Irrigation Sub-Division No.5, Patancheru given in Taskforce group through official WhatsApp group, he along with the Revenue Inspector, Ameenpur Mandal and Grampanchayath Secretary of Patelguda inspected the site at 2.00 PM on 10-10-2022 for removal of fencing on downstream of bund of Patel Cheruvu of Patelguda Village, Ameenpur Mandal. While the fencing was removing process in presence of Revenue Inspector, Ameenpur Mandal*

*and Panchayath Secretary of Patelguda Village, Mandal President of Ameenpur Mandal came at 3.00 PM. At about 4 PM, some unknown persons came started taking photographs and started disrupting official duties. In the present scenario, he tried to enlighten the unknown persons not to take photographs and disrupt the official duties. The persons started derogatory words and started using abusive language. In the process Mandal President and Revenue Inspector Ameenpur Mandal tried to convincing the unknown person, but the person did not listening and started derogatory words by hitting and using filthy language in act of retaliation and self-defense. Mandal President retaliated the heinous act. On local enquiry, the unknown person is Talari Ashok Kumar S/o. T. Yadaiah R/o Patelguda and Dacharam Shiva. In the above circumstance the LW-1 requested to take legal action against the **responsible persons for disrupting duties and unpermitted taking photographs.**”*

4. It is submitted that,

- (i) The said officials instead of removing the pillars adjacent to the Bund and fake House Number 5-95/6220, they started removing the iron fencing adjacent to the bund.
- (ii) The 2<sup>nd</sup> Applicant was taking Photographs of the activity of the Officials removing fencing instead of removing the pillars adjacent to the Bund. In the Police Complaint it is clearly mentioned that, **“some unknown persons came started taking photographs and**

*started disrupting official duties.*” It is not understandable how taking photographs amounts to disrupting their official duties.

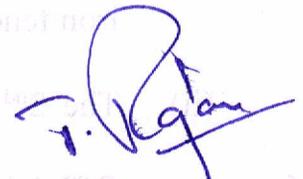
(iii) The 2<sup>nd</sup> Applicant was taking pictures of inaction of Officials to submit the same before this Hon’ble Tribunal as evidence.

5. It is submitted that, the whole issue of officials and local leaders attacking the 2<sup>nd</sup> Respondent & his brother is in retaliation to this NGT Case filed by the 1<sup>st</sup> & 2<sup>nd</sup> Respondent, as it will bring out all illegal activities of encroachments in water-body, its FTL, Buffer Zone & In-Let Out-Let Nalas.

6. Certified Copy of Charge Sheet [CC No. 708/2022] along with FIR No. 462/2022 Dt. 10-10-2022 PS Ameenpur is enclosed herewith as evidence.

As such it is most humbly prayed that, appropriate action may be initiated against (i) MBP Prasad – AEE, Irrigation; (ii) Gadikhana Umameshwarlu – Panchayat Secretary, Patelguda; (iii) Annamgari Mallesh – Revenue Inspector, Ameenpur Mandal; (iv) Eerla Devanand – MPP, Patelguda/Ameenpur and provide protection to the 2<sup>nd</sup> Applicant & his brother.

Hence, this Memo.



(Applicant No. 1)

Authorized Representative of Applicant No. 2

Place : Hyderabad

Date : 11-11-2022

**HRCPC TRUST**  
BHEL, MIG-982, Serilingampally,  
Hyderabad - 502 032, India.  
Web : hrcpc.org.  
E-mail : hrcpcctrust@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL  
South Zone Bench At Chennai, T.N.

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List of Documents

S. No.	Date of Document	Document Details	Page Nos.
1.	22-10-2022	Charge Sheet – CC 708/2022	1 - 4
2.	10-10-2022	FIR No. 462/2022 – PS Ameenpur	5 - 9

This is to certify that the documents are Photocopies of the Original/Certified Copies.

Place : R.C. Puram  
Date : 11-11-2022

  
(Applicant No. 1)  
Authorized Representative of Applicant No. 2

**HRCPC TRUST**  
BHEL, MIG-982, Serilingampally,  
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Web : hrcpc.org.  
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ce 708/2022

(1)

**CHARGE SHEET**  
**(Under section 173 Cr.P.C)**

01.	Dist: Sangareddy.	PS: Ameenpur	Year: 2022	FIR No:462/2022	Dated: 10-10-2022
02.	Final result No:	/2022, 03. Date: 22-10-2022			
04.	Act:	<b>U/s: 353,504 IPC</b>			
05.	Type of final result	Charge sheet.			
06.	If final result un occurred	Occurred			
07.	If supplementary or original	Original.			
08.	Name of the IO (s)	Sri K. Subhash, Sub-Inspector of Police, Ameenpur PS.			
09.	Name of the complainant	Sri MBP Prasad, Asst. Executive Engineer, Irrigation Section, Ameenpur			
10.	Date on which the complt. was informed of the result	22-10-2022			
11.	Details of properties/articles seized during investigation.	---			
12.	Particulars of accused persons charge sheeted	Mentioned under here.			
<p>A-1 Talari Ashok Kumar S/o Late Yadaiah, aged: 37 yrs., caste: mudiraj, Occ: agrl., &amp; milk business R/o H.No. 5-20, Opposite Anganwadi School, Patelguda (v), Ameenpur (M), Sangareddy District – 9963481441, 7330813566 (Mother Nagamani)</p> <p>A-2 Gandla Shiva Prasad S/o Bhasaiah, aged: 21 yrs., caste: mudiraj, Occ: milk business R/o H.No.1-6, Dacharam H/o Gaddapotharam (v), Jinnaram (M), Sangareddy District presently H.No. 5-20, Opposite Anganwadi School, Patelguda (v), Ameenpur (M), Sangareddy District – 6302186212, 7330813566 (elder Mother Nagamani)</p> <p style="text-align: center;"><b>(Issued Notice U/s 41(A)(1) Cr.P.C. against A-1 &amp; A-2 on 22-10-2022)</b></p>					
13.	Particulars of accused persons not charge sheeted.	---			
14.	<b>Particulars of witnesses to be examined</b>				
	1	Sri MBP Prasad, Asst. Executive Engineer, Irrigation Section, Ameenpur	Complainant/victim		
	2	Sri Gadikhana Umameshwarlu S/o Anjaiah, aged: 51 yrs., caste: mudiraj, occ: panchayath secretary of Patelguda (v) R/o H.No. 14-24/64/13, Krishnadevarayana Colony, Beeramguda (v)- 9963129293	Eye Witness		
	3	Sri Annamgari Mallesh S/o Narayana, aged: 55 yrs., caste: mudiraj, Occ: Revenue Inspector R/o H.No. 16-116/60, Mallreddy Colony, Beeramguda (v) – 99081193082	Eye Witness		
	4	Sri Eerla Devananad S/o Late Anjaiah, aged: 55 yrs., caste: mudiraj, occ: business R/o H.No. 5-56, Patelguda (v), Ameenpur Mandal	Eye Witness		
	5	Sri Kunchala Venkata Kondaiah Raju S/o Venkataswamy, aged: 48 yrs., caste: batraju, Occ: temple founder R/o .No. 4-66/1, Patelguda (v), Ameenpur (M)	Eye Witness		
	6	Sri Kodakanchi Jayaramulu S/o Sathaiah, aged: 59 yrs., caste: mudiraj, occ: business R/o H.no. 5-73, Patelguda (v), Ameenpur (M)- 9391167888	Panch for scene of offence		
	7	Sri Chinnaroyyala Srinivas S/o Late Narayana, aged: 5 yrs., caste: mudiraj, occ: agrl., R/o H.No. 5-6, Patelguda (v), Ameenpur (M) – 9989255922	Panch for scene of offence		
	8	Sri U. Srinivasulu Reddy, Inspector of Police, PS Ameenpur	Issued FIR		
	9	K. Subhash, SI of Police, Ameenpur PS	Investigation Officer		
15.	If final result is false indicate action taken or proposed to be taken				---

	U/s.182/211 IPC.	
16.	Result of laboratory analysis	Nil
17.	<b>Brief facts of the case</b>	

**IN THE COURT OF HON'BLE JUDICIAL FIRST CLASS MAGISTRATE AT SANGAREDDY**

Honoured Sir,

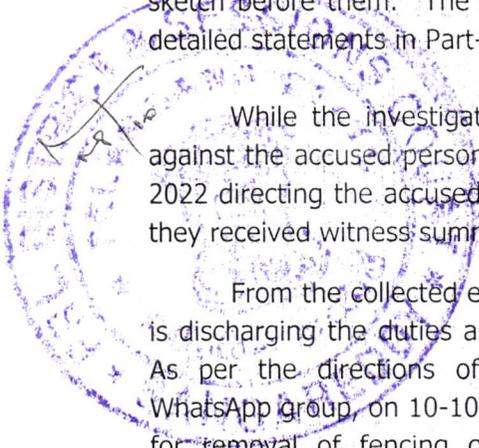
Facts of the case are that on 10.10.2022 at 19.00 hours the LW-1/complainant Sri MBP Prasad, Asst. Executive Engineer, Irrigation Section, Ameenpur came to PS and lodged a written complaint in English in which he stated that on the instruction of Deputy Executive Engineer, Irrigation Sub-Division No.5, Patancheru given in Taskforce group through official WhatsApp group, he along with the Revenue Inspector, Ameenpur Mandal and Grampanchayath Secretary of Patelguda inspected the site at 2.00 PM on 10-10-2022 for removal of fencing on downstream of bund of Patel Cheruvu of Patelguda Village, Ameenpur Mandal. While the fencing was removing process in presence of Revenue Inspector, Ameenpur Mandal and Panchayath Secretary of Patelguda Village, Mandal President of Ameenpur Mandal came at 3.00 PM. At about 4 PM, some unknown persons came started taking photographs and started disrupting official duties. In the present scenario, he tried to enlighten the unknown persons not to take photographs and disrupt the official duties. The persons started derogatory words and started using abusive language. In the process Mandal President and Revenue Inspector Ameenpur Mandal tried to convincing the unknown person, but the person did not listening and started derogatory words by hitting and using filthy language in act of retaliation and self-defense. Mandal President retaliated the heinous act. On local enquiry, the unknown person is Talari Ashok Kumar S/o T. Yadaiah R/o Patelguda and Dacharam Shiva. In the above circumstance the LW-1 requested to take legal action against the responsible persons for disrupting duties and unpermitted taking photographs.

As per the contents of the above petition, the LW-8 SHO Ameenpur registered a case in Cr.No. 462/2022 U/s 353,504 IPC and entrusted the further investigation to LW-9 SIP Sri K. Subhash.

During the course of investigation, the LW-9 has examined the complainant/LW-1 at PS and recorded his detailed statement and incorporated into Part-II CD. As the late night, the LW-9 could not visit the scene of offence on the same day. On the following day, the LW-9 visited the scene of offence i.e., downstream of bund of Patel Cheruvu of Patelguda Village, Ameenpur Mandal. Secured two mediators LWs.6 Sri Kodakanchi Jayaramulu and LW-7 Sri Chinnaroyyala Srinivas and conducted the panchanama of scene of offence, drafted rough sketch before them. The LW-9 examined the eye witnesses LWs.2 to 5 and recorded their detailed statements in Part-II CD.

While the investigation is in progress, the LW-9 served Notices U/s 41(A)(1) Cr.P.C. against the accused persons A-1 & A-2 mentioned in Col.No.12 of this charge sheet on 22-10-2022 directing the accused to appear before the Hon'ble JFCM Court at Sangareddy whenever they received witness summons from the Hon'ble Court.

From the collected evidence and circumstances, the investigation revealed that the LW-1 is discharging the duties as Asst. Executive Engineer, Irrigation Sub-Division No.5, Ameenpur. As per the directions of DEE, Irrigation Sub-Division No.5, Patancheru through official WhatsApp group, on 10-10-2022 at 2.00 PM, the LW-1 along with LWs-2 to 4 inspected the site for removal of fencing on downstream of bund of Patel Cheruvu of Patelguda Village, Ameenpur Mandal. At about 3.00 PM, while the process of removing of fencing was going on



the LWs.2 to 4 came to the place. At about 4 PM, the accused persons A-1 & A-2 mentioned in Col.No.12 of this Charge Sheet came to the place and started taking photographs and disrupting official duties of LW-1. The LW-1 tried to tell the A-1 & A-2 not to take photographs and disrupt the official duties. The persons started derogatory words and started using abusive language. In the process LWs.3 & 4, tried to convincing the A-1 & A-2, but the persons did not listen them and started derogatory words by hitting and using filthy language in act of retaliation and self-defense. For which the LW-4 Mandal President retaliated the heinous act. This was eye witnessed by LWs.2 to 5.

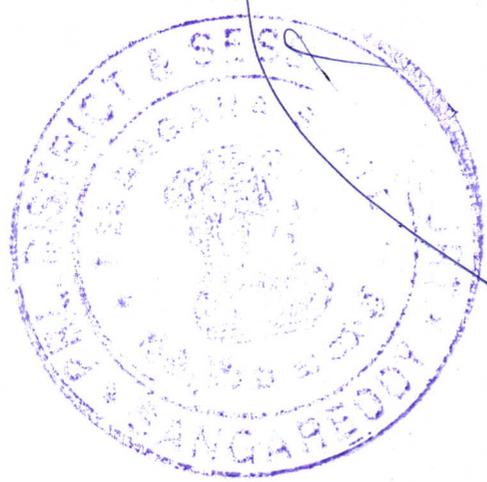
Thus the accused persons A-1 & A-2 mentioned in Col.No.12 of this Charge Sheet has committed this offence punishable under section 353,504 IPC.

Therefore it is prayed to the Hon'ble court that the trail may be conducted against the accused persons A-1 & A-2 mentioned in Col.No.12 of this Charge Sheet and punish them accordingly.

Hence the Charge

1/28/10

  
Sub-Inspector of Police,  
Ameenpur P.S.  
Sub-Inspector of Police  
Ameenpur





(4)

Certified to be True Copy  
CENTRAL COPYING SECTION  
PRL. DIST. & SESSIONS COURT  
SANGAREDDY

(3) scb

Court Fee & Rs. 86/- affixed

Name & the Applicant Sri G. Venugopal  
Advocate

CA No: 9040/2022

Application Made On: 02-11-2022

Stamps Called On: 04-11-2022

Stamps deposited On: 04-11-2022

Copy Ready On: 4-11-2022

Copy Delivered On:

Xerox Operator:

Copyist: 

Examiner: 

Amrathla  
4/11/2022  
Superintendent\*



# FIRST INFORMATION REPORT

T.S.P.M. Orders 470,500

ce 708/2022

5

(Under Section 154 and 157 Cr.P.C)

1. District Sangareddy P.S. Ameenpur Year 2022 FIR No. 462/2022 Date 10-10-2022

2. Acts & Section(s): 353,504 IPC,

3. a) Occurrence of Offence: Day Monday Date & Time From 10-10-2022 16:00:00

Date & Time To Prior To Time Period

b) Information Received at P.S.: Date & Time 10-10-2022 19:00

General Diary Reference: Entry No 14 Date & Time 10-10-2022 19:00

4. Type of Information: Written

5. Place of Occurrence:

a) Distance and Direction From P.S.: 4 KM, North Beat No. 3

Patelcheruvu,  
Patelguda

b) Address Place village of Area/Mandal Ameenpur Mandal Street/Village Patelguda  
Ameenpur  
Mandal

City/District Sangareddy State Telangana PIN

c) In case, outside the limit of this Police Station, then

Name of P.S. District

6. Complainant / Informant:

a) Name Sri MBP Prasad BE

b) Father's /Husband's Name Late Dr. M. Surya Prakash Rao

c) Date/Year of Birth Age 47 Years

d) Nationality India e) Caste

f) Passport No Date of Issue Place of Issue

g) Occupation Engineers Mobile No. 9618668314

h) Address House No 11-74/B,  
Fragathi  
Nagar, PNT Area/Mandal Saroor Nagar Street/Village  
Colony,  
Dilsuknagar

City/District HYDERABAD State TELANGANA PIN

7. Details of known/suspected/unknown accused with full particulars:

Serial No : 1

a) Name Talari Ashok

b) Father's /Husband's Name

c) Occupation d) Caste e) Gender Male

f) Age Nationality

6

g) Address

House No \_\_\_\_\_ Street/Village \_\_\_\_\_ Area/Mandal \_\_\_\_\_  
City/District \_\_\_\_\_ State \_\_\_\_\_ PIN \_\_\_\_\_

h) Phone(Off) \_\_\_\_\_ Phone(Resi) \_\_\_\_\_ Cell No \_\_\_\_\_

i) Email \_\_\_\_\_

Serial No : 2 \_\_\_\_\_

a) Name Dacharam Shiva \_\_\_\_\_

b) Father's /Husband's Name \_\_\_\_\_

c) Occupation \_\_\_\_\_ d) Caste \_\_\_\_\_ e) Gender Male \_\_\_\_\_

f) Age \_\_\_\_\_ Nationality \_\_\_\_\_

g) Address

House No \_\_\_\_\_ Street/Village \_\_\_\_\_ Area/Mandal \_\_\_\_\_  
City/District \_\_\_\_\_ State \_\_\_\_\_ PIN \_\_\_\_\_

h) Phone(Off) \_\_\_\_\_ Phone(Resi) \_\_\_\_\_ Cell No \_\_\_\_\_

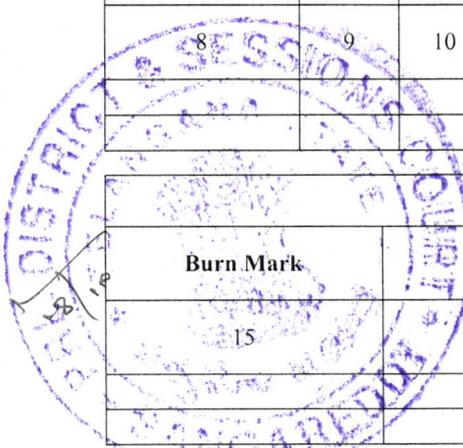
i) Email \_\_\_\_\_

**Physical features, deformities and other details of the Suspect:**

S. No.	Sex	Date/Year of Birth	Build	Height (cms)	Complexion	Identification Marks(s)
1	2	3	4	5	6	7
1						
2						

Deformalities/ Peculiarities	Teeth	Hair	Eyes	Habbit(s)	Dress Habit(s)	Languages/ Dialect
8	9	10	11	12	13	14

Place Of					
Burn Mark	Leucoderma	Mole	Scar	Tattoo	
15	16	17	18	19	



**8. Reasons for delay in reporting by the complainant / informant:**

No delay \_\_\_\_\_

**9. Particulars of properties stolen/involved (Attach separate sheet, if necessary):**

\_\_\_\_\_

7

10. Total value of property stolen:

11. Inquest Report/ U.D. Case

12. Contents of the complaint / statement of the complainant or informant:

IN THE COURT OF THE HONOURABLE JUDICIAL FIRST CLASS MAGISTRATE COURT AT  
SANGAREDDY

Honored Sir,

Facts of the case are that on 10-10-2022 at 19:00 hours the complainant Sri M.B.P. Prasad S/o Late Dr. M. Surya Prakash Rao, Age 47 years, Occu: Asst. Executive Engineer, Irrigation Sub Division No.5, Patancheru R/o H. No.11-74/B, Pragathi Nagar, PNT Colony, Diluknagar Cell: 9618668314, came to PS and lodged an English written petition in which he reported that, on instructions of Deputy Executive Engineer, Irrigation Sub-Division No.5, Patancheru on instructions given in Taskforce group WhatsApp group official, the petitioner along with the Revenue Inspector, Ameenpur Mandal and Grampanchayath Secretary of Patelguda Inspected the site at 2.00 pm on 10/10/2022 for removal of fencing on down stream of bund of Patel Cheruvu of Patelguda village, Ameenpur Mandal. While the fencing was removing process in presence of Revenue Inspector, Ameenpur Mandal and Panchayath Secretary, Patelguda, Mandal President of Ameenpur Mandal came at 3.00 pm. At about 4 pm, some unknown persons came started taking photographs and started disrupting official duties. In the present scenario, the petitioner tried to enlighten the unknown persons not to take photographs and disrupt official duties. The persons started derogatory words and started using abusive language. In the process Mandal President and Revenue Inspector Ameenpur Mandal tried to convincing the unknown person, but the person did not listening and started derogatory words by hitting and using filthy language in act of retaliation and self-defense. Mandal President retaliated the heinous act. On local enquiry, the unknown person is Talari Ashok Kumar S/o T. Yadaiah, R/o Patelguda and Dacharam Shiva. In the above circumstance he requested to take legal action against the responsible persons for disrupting duties and unpermitted taking photographs.

Received on 10.10.2022 at 19.00 hours

Basing on the contents of complaint, I registered a case in Cr. No. 462/2022, U/s 353, 504 IPC and investigation entrusted to SI Sri K. Subhash. Original petition is enclosed herewith.

1. Superintendent of Police Sangareddy Dist.
2. Sub-Divisional Police Officer, Patancheru Sub division for favor of information.

13. Action taken:

Since The above information reveals commission of offence(s) U/s as mentioned at item No:

- |   |          |                                 |     |      |
|---|----------|---------------------------------|-----|------|
| 1) Registered the case and took up the investigation or | Name     | KOLIMI SUBHASH                  |     |      |
| 2) Directed to take up the Investigation or             | Rank:    | SI                              | No. | 5800 |
| 3) Refused investigation due to                         | .....    |                                 |     |      |
| 4) Transferred to P.S                                   | District | ..... on point of jurisdiction. |     |      |

F.L.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant /informant, free of cost.

R.O.A.C

8

14. Signature / Thumb impression of the complainant / informant.

Signature of Officer in charge, Police Station  
Sub-Inspector of Police  
Amcenpur

Name USTHELAMURI SRINIVASULU  
REDDY

Rank Inspector No 5609

15. Date and time of dispatch to the court: 10-10-2022 20:00:00

10/10/22



9



Certified to be True Copy  
CENTRAL COPYING SECTION  
PRL. DIST. & SESSIONS COURT (3) Set  
SANGAREDDY

Court Fee & Rs. 84/- affixed  
Name & the Applicant Sr. G. Venugopal Adud  
CA No: 9040/2022  
Application Made On: 02-11-2022  
Stamps Called On: 04-11-2022  
Stamps deposited On: 04-11-2022  
Copy Ready On: 4-11-2022  
Copy Delivered On:  
Xerox Operator:  
Copyist: *[Signature]*  
Examiner: *[Signature]*

*[Signature]*  
Superintendent 4/11/2022

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Ors.  
..... Respondents.

**MEMO OF THE 2<sup>ND</sup>  
APPLICANT.**

Filed On : 11-11-2022

e-Filed By : 1<sup>st</sup> Applicant.

**Address For Service :**

HRCPC Trust  
BHEL MIG 982, Serilingampally,  
R.R. Dist., Telangana – 502 032.  
E-Mail : [hrcpctrust@gmail.com](mailto:hrcpctrust@gmail.com)  
Ph. No. 8885552997.